

ITEM NO.802

Court 9 (Video Conferencing)

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).1725/2016

M/S SUSHANT MINERALS PVT., LTD

Appellant(s)

VERSUS

M/S INDUSIND BANK LTD

Respondent(s)

Date : 17-09-2021 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Aniket Jain, Adv. (mentioned by)
Mr. Umang Shankar, AOR

For Respondent(s) Mr. Vishal Arun, AOR

UPON being mentioned the Court made the following
O R D E R

Not to be deleted from the notified date.

(ARJUN BISHT)
(COURT MASTER (SH))

(PRADEEP KUMAR)
(BRANCH OFFICER)

(ASHWANI THAKUR)
AR-CUM-PS